

SPECIAL BENCH
COURT - I

O-267

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/317(KB)2022
COMP.APPL/6(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	SUNEEL SWAIKA VS MOORE AVENUE PROPERTIES PVT. LTD
UNDER SECTION	SEC. 58(3) SEC. 59 SEC. 241(1) SEC. 242(4) SECTION 56

Appearances (via video conferencing/physically)

Mr. D.N. Sharma, Adv. : For Petitioner in CP
Mr. Ratnesh Kr. Rai, Adv.
Ms. Devanshi Deora, Adv.
Ms. Priyanshi Bajaj, Adv.

ORDER

1. Ld. Counsel for petitioner present.
2. Post this matter before Regular Bench on **13/6/2024**.

D. Arvind
Member (Technical)

Rohit Kapoor
Member (Judicial)